

(४) उत्पादन और खपत केंद्रों में हवादार गोदाम बनाये जायें ।

(५) सभी वस्तुओं पर मोम लगाया जाये, ताकि उनका ऊपरी हिस्सा काफी देर तक ठीक हालत में रहे और माल कम से कम मात्रा में खराब हो ।

(६) माल को पैक करने के ढंग में जो त्रुटियाँ हों, उन्हें दूर किया जाये ।

मद ३ से ६ तक के सुझाव व्यापारियों के लिये हैं। इन सिफारिशों पर उचित कार्रवाई की गयी है ।

[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) to (c) A statement is placed on the Table of the Sabha.

STATEMENT

A spare air-conditioned coach has been converted into an air-cooled parcel van and is on service on an experimental basis from June, 1960 with a view to providing better facilities for transport of perishables on the Railways. The Central Food Technological Research Institute, Mysore, who were associated with the experiment, conducted tests to determine the effect of carriage of perishables in this air-cooled parcel van. The tests confirmed that the perishables carried would be in fresh condition at destination and that their carriage in the air-cooled parcel van would reduce spoilage during rail transport. The tests, however, also

showed that the coach has to be run on fast trains to maintain the necessary cooling. This limits the practicability of their use as room on the fast trains i.e. expresses and mails, is fully taken up.

The Central Food Technological Research Institute, Mysore, also recommended that:—

(i) The A.C. coach must be pre-cooled before being loaded.

(ii) The A.C. coach should be run from places nearest to the growing centres so that the commodities may be loaded fresh.

(iii) The commodity loaded must also be precooled.

(iv) Arrangements should be made to provide for well-ventilated warehouses at the producing as well as consuming centres.

(v) All the commodities should be treated with wax so that their self life may be extended and spoilage is reduced to the minimum.

(vi) The defects in the methods of packing the commodities should be rectified.

Suggestions (iii) to (vi) are for trade to adopt. Suitable action on these recommendations has been taken.]

CONSULTATION FROM SPECIALISTS IN THE WILLINGDON AND SAFDARJANG HOSPITALS

*24. SHRI KRISHNA CHANDRA: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that there is lack of facility in getting consultation under the Contributory Health Service Scheme from specialists at the Willingdon and the Safdarjang Hospitals in New Delhi;

(b) whether there is generally considerable delay in getting such consultation and patients have to wait for long in spite of their having made appointments previously;

(c) whether there exists any arrangement whereby the waiting patients can communicate to the specialists in the two hospitals that they have come at the appointed time and are waiting outside; and

(d) whether in some of the verandahs where patients have to wait at the Willingdon Hospital, there are no fans?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No, Sir.

(b) No, Sir.

(c) Yes, Sir.

(d) Ceiling fans are provided in the main waiting hall and also in front of consulting rooms of specialists.

DIETS SUPPLIED IN NURSING HOME OF THE WILLINGDON HOSPITAL

*25. SHRI KRISHNA CHANDRA: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware of a general complaint that the diet supplied at the Nursing Home of the Willingdon Hospital, New Delhi does not conform to the weekly prescribed menu;

(b) whether copies of the prescribed weekly menu are available in each room; and

(c) whether patients kept on a diet of fruit juice have to supplement it by paying from their own pockets?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No, Sir.

(b) No, Sir.

(c) No, Sir.

दिल्ली में सार्वजनिक शौचालयों के बाहर चिट्ठियों का पाया जाना

*२६. श्री ए० बी० वाजपेयी : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि २७ जून १९६२ को लगभग १,००० चिट्ठियां, जो डाक में डाली गई थी, दिल्ली में, पताक हबश खां के एक सार्वजनिक शौचालय के बाहर पड़ी हुई पाई गईं ; और

(ख) यदि हां, तो ये चिट्ठियां वहां कैसे पाई गई और क्या इस सम्बन्ध में किसी व्यक्ति को जिम्मेदार ठहराया गया है ?

†[LETTERS FOUND OUTSIDE PUBLIC LAVATORY IN DELHI]

*26. SHRI A. B. VAJPAYEE: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that on the 27th June, 1962, about 1000 posted letters were found lying outside the public lavatory at Patakh Habash Khan in Delhi; and

(b) if so, how these letters were found there and whether any person has been held responsible for it?

परिवहन तथा संचार मंत्रालय में उपमंत्री (श्री बी० भगवती) : (क) जी हां। विवरण-सूची से पता चलता है कि उसमें लगभग ५०० पत्र थे।

(ख) पत्रों से भरा यह थैला अकस्मात् लेटरबक्स से पत्र निकालने वाले चपरासी की साइकिल से, जिस समय कि वह लेटर

†[] English translation.